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**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_\_\_/DHC/Gaz./G-3/NJA/2024  
From

Dated:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.0755-2696904, Tel: 0755-2432500]

Sub: Nomination of one Judicial officer to attend as a participant in Cybercrime Workshop-3 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the Telangana State Judicial Academy, Secunderabad on 10<sup>th</sup> & 11<sup>th</sup> February, 2024 [SE-20].

Sir,

I am directed to refer to your e-mail letter dated 06.01.2024, on the above subject, and to inform you that Hon'ble the Acting Chief Justice has nominated Ms. Namrita Aggarwal, Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi to attend as a participant in Cybercrime Workshop-3 [SE-20] in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague scheduled to be held on 10.02.2024 & 11.02.2024 at the Telangana State Judicial Academy, Secunderabad.

Yours Sincerely,

(Ashok Sharma)  
Administrative Officer (J) (Gaz.-IB)  
for Registrar General

519-520  
No. \_\_\_\_\_/DHC/Gaz./G-3/NJA/2024

Dated: 23/01/2024

1. Copy along with copy of e-mail letter dated 06.01.2024 of the Director, National Judicial Academy may be forwarded to the Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi with the request to inform Ms. Namrita Aggarwal, DHJS accordingly and to ask her to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme.
2. Copy forwarded to the Director, Telangana State Judicial Academy, Sardar Patel Rd, Opp. YMCA, Metro pillar no 1219, Nehru Nagar Colony, West Marredpally, Secunderabad, Telangana 500003 (e-mail ID: [tsja.secbad@gmail.com](mailto:tsja.secbad@gmail.com)).

(Ashok Sharma)  
Administrative Officer (J) (Gaz.-IB)

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Misc./Trng./RACC/Gaz./2024/ 668D-677D Dated 24.01.2024

Copy forwarded for information and necessary action to:-

1. Ms. Namrita Aggarwal, Ld. Special Judge (PC Act) (CBI)-21, RACC, New Delhi.
2. The Drawing and Disbursing Officer, Central District, THC, Delhi.
3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre and Protocol Branch, RACC, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

(Arun Bhardwaj)  
Officer In-charge (Judicial)/  
for Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

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